## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6279
ANSWERED ON:15.05.2012
CORRUPTION CASES
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## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government received complaints from the Central Vigilance Commission (CVC) for investigation and report to CVC;
- (b) if so, the details of corruption cases detected alongwith the number of persons prosecuted, convicted and punished in the various departments of the Ministry during each of the last three years and the current year;
- (c) the details of the cases of irregularities in which CVC has recommended for prosecution of the guilty persons during the last one year and the current year;
- (d) the details of the cases in which sanction for prosecution is still pending despite the recommendations of CVC;
- (e) the reasons for delay in sanction of prosecution when irregularities have been established by CVC; and
- (f) the steps taken to expedite the sanction of prosecution against the guilty alongwith the result thereof?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)to (f) Information is being collected and will be laid on the Table of the House.